

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

11/03/2019

T.A./260/16/2015

L K SAHOO

-V/S-

JAWAHARLAL ALUMINIUM RESEARCH DEV. AND  
DESIGN CENTRE, M/O MINES

ITEM NO:68

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Dr. C.R. Mishra

| Notes of The Registry                | Order of The Tribunal  |                                      |                                     |    |  |
|--------------------------------------|--|--------------------------------------|-------------------------------------|----|--|
|                                      | <p>None for the applicant. No one was present on behalf of the applicant on previous date i.e., on 02.01.2019. Although he was present on 07.02.2019, today, Respondents' counsel submitted that the applicant is no more in service since 1996 as per instruction received by him.</p> <p>In view of the above, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA)<br/>MEMBER (J)</td><td>( GOKUL CHANDRA PATI)<br/>MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table> | ( SWARUP KUMAR MISHRA)<br>MEMBER (J) | ( GOKUL CHANDRA PATI)<br>MEMBER (A) | kb |  |
| ( SWARUP KUMAR MISHRA)<br>MEMBER (J) | ( GOKUL CHANDRA PATI)<br>MEMBER (A)  |                                      |                                     |    |  |
| kb                                   |  |                                      |                                     |    |  |